

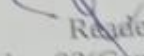
10.09.2020

SC NO. 28100920/2016  
State Vs. Rehan Gaonwala & Ors.

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for State (Through VC)  
Accused Rehan, Shuaib Malik, Sayeed Bilal and Mohd. Haseenuddin with counsel Sh. Ayub Ahmed Qureshi

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **20.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


10.09.2020

CR NO. 652/2019  
Taranjeet Singh Bhasin Vs. State

**Matter taken up today on resumption of physical hearing.**

Present: None for the Revisionist.  
Sh. Virender Singh Ld. Addl. PP for State (Through  
VC).

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **28.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

10.09.2020

CA NO. 126/2020

M/s Ahinsa Paper Vs. M/s Gian Prakash Ved Prakash

Matter taken up today on resumption of physical hearing.

Present: Appellant with counsel Sh. Milind Gautam.  
Sh. Durga Prasad counsel for the respondent.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **25.09.2020**



Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


10.09.2020

SC N0. 21/2017  
State Vs. Yogender @ Montu

**Matter taken up today on resumption of physical hearing.**

Present: Sh. Virender Singh L.d. Addl. PP for State (Through  
VC)  
Accused Yogender, Vijay Pal and Kamal in person.

L.d. Presiding Officer is on leave today. As directed  
by the L.d. Presiding Officer, case is adjourned for **27.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

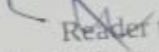
10.09.2020

SC NO. 27959/2016  
State Vs. Rehan Gaonwala & Ors.

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for State (Through  
VC)  
Accused Rehan, Shuaib Malik, Sayeed Bilaj  
with counsel Sh. Ayub Ahmed Qureshi

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **20.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

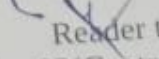
10.09.2020

CA NO. 376/2018  
Julliaya Vs. State

**Matter taken up today on resumption of physical hearing.**

Present: None for the appellant.  
Sh. Virender Singh Ld. Addl. PP for State (Through  
VC)

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **26.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

10.09.2020


CA NO. 131/2020

**Rahul Jain Vs. M/s Gian Prakash Ved Prakash**

**Matter taken up today on resumption of physical hearing.**

Present: Appellant with counsel Sh. Milind Gautam.  
Sh. Durga Prasad counsel for the respondent.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **25.09.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi,  
10.9.2020


10.09.2020

**Cr. Rev N0. 206/2020  
K.V Sagar Vs. SHO**

**Matter taken up today on resumption of physical hearing.**

Present: Revisionist in person (Through electronic mode)

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **14.09.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020



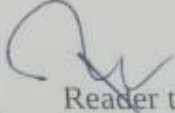
10.09.2020

SC NO. 348920/2016  
State Vs. Manoj Babbar.

**Matter taken up today on resumption of physical hearing.**

Present: Sh. Virender Singh Ld. Addl. PP for State (Through  
VC)  
Sh. Ankit Tuli Counsel for the accused.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **21.11.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

10.09.2020

CA NO. 128/2020

M/s Ahinsa Paper Vs. M/s Gian Prakash Ved Prakash

**Matter taken up today on resumption of physical hearing.**

Present: Appellant with counsel Sh. Milind Gautam.  
Sh. Durga Prasad counsel for the respondent.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **25.09.2020**



Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


10.09.2020

CA NO. 264/2019  
Sandeep Bishnoi Vs. State

**Matter taken up today on resumption of physical hearing.**

Present: None for the appellant.  
Sh. Virender Singh Ld. Addl. PP for State (Through  
VC).

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **28.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

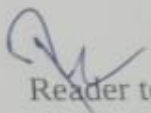
10.09.2020

CA NO. 130/2020  
Rahul Jain Vs. M/s Gian Prakash Ved Prakash

**Matter taken up today on resumption of physical hearing.**

Present: Appellant with counsel Sh. Milind Gautam.  
Sh. Durga Prasad counsel for the respondent.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **25.09.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


10.09.2020

SC NO. 55/2019  
State Vs. Sagar @ Ashu.

**Matter taken up today on resumption of physical hearing.**

Present: Sh. Virender Singh Ld. Addl. PP for State (Through  
VC)  
None for the accused.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **01.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


10.09.2020

M CrI. NO. 241/2019  
Ravi Sharma Vs. Mohd. Yusuf

**Matter taken up today on resumption of physical hearing.**

Present:           Petitioner in person with counsel.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **30.09.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

10.09.2020

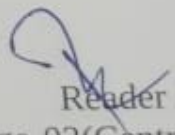
CA NO. 129/2020

Sunita Jain Vs. M/s Gian Prakash Ved Prakash

Matter taken up today on resumption of physical hearing.

Present: Appellant with counsel Sh. Milind Gautam.  
Sh. Durga Prasad counsel for the respondent.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **25.09.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

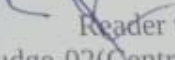
10.09.2020

SC NO. 27858/2020  
State Vs. Karan Upadhyay & Ors

**Matter taken up today on resumption of physical hearing.**

Present: Sh. Virender Singh Ld. Addl. PP for State (Through  
VC)  
Accused Naveen Kasana in person.  
Counsel for the accused Subodh and Naveen.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **11.11.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020



10.09.2020

CC NO. 21/2016

SEBI Vs. M/s Soubhagaya India Vegetation & Plantation

Matter taken up today on resumption of physical hearing.

Present: Sh. J. Srinivas AGM with counsel Sh. Sanjay  
Mann(Through VC).  
None for the accused persons.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **22.10.2020**



Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


10.09.2020

SC NO. 224/2020  
State Vs. Akhilesh Pati Tripathi

**Matter taken up today on resumption of physical hearing.**

Present: Sh. Virender Singh Ld. Addl. PP for State (Through  
VC)  
None for the accused person.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **21.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


0.09.2020

SC NO. 28116/2016  
State Vs. Pankaj & Ors.

Matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for State (Through  
VC)  
None for the accused.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **18.09.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


0.09.2020

SC NO. 920/2017  
State Vs. Prem Sagar & Ors.

matter taken up today on resumption of physical hearing.

Present: Sh. Virender Singh Ld. Addl. PP for State (Through VC)  
Counsel for the accused Prem Sagar (Through VC).  
Accused Mahesh Kumar with counsel Sh. R.P. Singh (Through VC).  
Accused Piyush Batra in person.  
Sh. L.A. Gupta counsel accused Ravi Prakash Meena (Through VC).

Ld. Presiding Officer is on leave today. As directed by the Ld. Presiding Officer, case is adjourned for **23.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


10.09.2020

SC NO. 338/2018  
State Vs. Devender Kumar

Matter taken up today on resumption of physical hearing.

Present: None.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **04.11.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020


10.09.2020

SC NO. 28597920/2016  
State Vs. Harpreet Singh

**Matter taken up today on resumption of physical hearing.**

Present: Sh. Virender Singh Ld. Addl. PP for State (Through  
VC)  
Sh. Ayush Khetrapal counsel for the accused.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **26.10.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi.  
10.9.2020

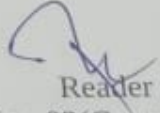
10.09.2020

CA NO. 127/2020  
Sunita Jain Vs. M/s Gian Prakash Ved Prakash

**Matter taken up today on resumption of physical hearing.**

Present: Appellant with counsel Sh. Milind Gautam.  
Sh. Durga Prasad counsel for the respondent.

Ld. Presiding Officer is on leave today. As directed  
by the Ld. Presiding Officer, case is adjourned for **25.09.2020**

  
Reader to  
Additional Sessions Judge-02(Central)  
Tis Hazari Courts, Delhi  
10.9.2020